## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE FINANCE COMMISSION DIVISION LOK SABHA

### UNSTARRED QUESTION NO. 1356 ANSWERED ON FEBRUARY 10, 2020 / MAGHA 21, 1941 (SAKA) STATE DISASTER FUND

#### 1356. SHRI ANUBHAV MOHANTY:

Will the Minister of FINANCE be pleased to state:

- (a)the details of ratio recommended by the 14<sup>th</sup> Finance Commission for the contribution towards the State Disaster Fund (SDF) by the Centre and the State for the State of Odisha and actually provided by the Centre for the years 2018-19 and 2019-20;
- (b) Whether it is a fact that the Union Government has not completely released its share of SDF as recommended by the 14<sup>th</sup> Finance Commission for the years 2018-19 and 2019-20;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the time by which the Government proposes to clear the pending amount in view of the relief measures that are to be undertaken by the State Government after the sever cyclone 'FANI' hit the State?

#### **ANSWER**

# THE MINISTER OF STATE FOR FINANCE (SHRI ANURAG SINGH THAKUR)

(a) The 14<sup>th</sup> Finance Commission (FFC) had recommended aggregate corpus of State Disaster Response Fund (SDRF) for all States for the award period 2015-20 and that States contribute 10% to SDRF during the award period with the remaining 90% coming from the Union Government. Government accepted the above recommendation with the modification that the percentage share of the States will continue to be as before; and that, once GST is in place, the recommendation of FFC on disaster relief would be fully implemented. Accordingly, central share of SDRF is being released to States on 75:25 sharing basis between Centre and States in case of general category States and 90:10 in case of special category States.

The Goods and Services Tax (GST) has been introduced from 01.07.2017. Since GST has not stabilized, the Government has decided that during 14<sup>th</sup> Finance Commission (14<sup>th</sup> FC) award period, Centre's share in SDRF shall remain in the same ratio as it was in 13<sup>th</sup> FC award period.

- (b) & (c) For the State of Odisha, 14<sup>th</sup> FC has recommended total allocation of Rs. 865 crore for 2018-19 and Rs. 909 crore for 2019-20. Central share @ 75% works out to Rs. 648.75 crore for 2018-19 and Rs.681.75 crore for 2019-20. Full amount of Central Share of SDRF for 2018-19 and 2019-20 has been released to Govt. of Odisha.
- (d) There is no balance pending for release.